

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2618  
ANSWERED ON:18.12.2003  
DENIAL OF WORK ORDERS TO HEC  
SHYAMA SINGH

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways has ignored the claims of the Ranchi based heavy Engineering Corporation while awarding works as reported in the Statesman dated September 15, 2003;
- (b) whether the Railways has been flouting global tenders for many of the important works and ignoring the indigenous companies;
- (c) if so, the details thereof; and
- (d) the corrective steps Government propose to take in this regard ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI BASANAGOUDA R. PATIL )

- (a) No, Sir. No works, as claimed by Statesman of September 15, 2003, have been awarded to a foreign company ignoring the claims of Ranchi based Heavy Engineering Corporation.
- (b) No, Sir. Indigenous companies also participate in Global Tenders and there is no question of ignoring their offers, if the same are competitive as well as technically suitable and commercially viable.
- (c) & (d) Do not arise.